

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 312 OF 2017 &
IA NO. 1088 OF 2017

Dated : 5th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Singareni Collieries Company Limited ... **Appellant(s)**
Vs.
Telangana State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushir S.

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy
Sri Harsha Peechara
Mr. Ashish Tiwari for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.05.2019.**

(S. D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson